

SL. No.24

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 01.05.2024 AT 10:30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>CP No.22/241/2024</b>
<b>NAME OF THE COMPANY</b>	<b>GBR Freight Forwarders Pvt Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Chautakuri Sadashiv Rajender</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>GBR Freight Forwarders Pvt Ltd</b>
<b>UNDER SECTION</b>	<b>241 of Companies Act</b>

**ORDER**

**Present:** Ld. Counsel Mr. G. Vinay Bhaskar for the Petitioner.

Ld. Counsel Mr. Y. Suryanarayana for the Respondent No.2.

Proof of service be filed. Mr. Y. Suryanarayana has taken service on behalf of Respondent No.2. For filing of Vakalat as well as counter by the Respondent No.2, **matter is adjourned to 13.06.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**